



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 12/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 05.04.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 314 applications were considered by the IMWG , out of which total 112 cases were approved (out of which 40 approved on *post-facto* basis, 10 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 62 applications approved subject to clear and unconditional NOC of one IMWG members). 16 applications have been dropped and 00 applications have been rejected by IMWG members from the agenda. The remaining 186 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

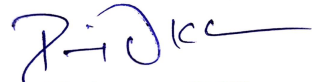
4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

S.N	File/Name	Present Status
1.	M/s PAPRSKY SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000582A	Approved subject to NOC/ Clearance fro


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Ministry of Commerce & Industry

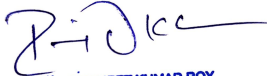
	M23	m one agency
2.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000594AM23	Deferred
3.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000631AM23	Deferred
4.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000639AM23	Approved subject to NOC/ Clearance from one agency
5.	M/s UL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000667AM23	Deferred
6.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000670AM23	Approved
7.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000671AM23	Approved
8.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000683AM23	Deferred
9.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000686AM23	Approved subject to NOC/ Clearance from one agency
10.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00000704AM23	Deferred
11.	M/s INDO AMINES LIMITED HQRSCMTAPPLY00000714AM23	Deferred
12.	M/s PVS CHEMICALS HQRSCMTAPPLY00000717AM23	Post Facto Approval
13.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000721AM23	Approved subject to NOC/ Clearance from one agency
14.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00000753AM23	Approved subject to NOC/ Clearance from one agency
15.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000785AM23	Post Facto Approval
16.	M/s MOHAN ENERGY CORPORATION PRIVATE LIMITED. HQRSCMTAPPLY00000787AM23	Approved subject to NOC/ Clearance from one agency
17.	M/s CIENA COMMUNICATIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000793AM23	Deferred
18.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000811AM23	Post Facto Approval
19.	M/s NALCO WATER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000816AM23	DROPPED


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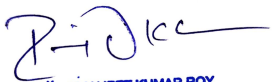
20.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000828AM23	Approved subject to NOC/ Clearance from one agency
21.	M/s JAY JAY AGENCIES HQRSCMTAPPLY00000838AM23	Deferred
22.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000845AM23	Deferred
23.	M/s BARODA VALVES & SOLENOIDS HQRSCMTAPPLY00000852AM23	DROPPED
24.	M/s PANBASE RESOURCES PRIVATE LIMITED HQRSCMTAPPLY00000855AM23	DROPPED
25.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000856AM23	Post Facto Approval
26.	M/s JAINIKA EXPORT IMPORT PRIVATE LIMITED HQRSCMTAPPLY00000859AM23	Approved subject to NOC/ Clearance from one agency
27.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000860AM23	Post Facto Approval
28.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000861AM23	Post Facto Approval
29.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000870AM23	Approved
30.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000873AM23	Deferred
31.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00000874AM23	DROPPED
32.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM23	Deferred
33.	M/s AGRO FRESH EXPORT HQRSCMTAPPLY00000878AM23	DROPPED
34.	M/s SYNZEAL RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00000886AM23	Deferred
35.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000887AM23	Deferred
36.	M/s PERFECT ASSAY CUPELS HQRSCMTAPPLY00000893AM23	DROPPED
37.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED HQRSCMTAPPLY00000897AM23	Deferred
38.	M/s SALVO EXPLOSIVES AND CHEMICALS PVT LTD HQRSCMTAPPLY00000900AM23	Deferred


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39.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000901AM23	Approved subject to NOC/ Clearance from one agency
40.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000903AM23	Approved subject to NOC/ Clearance from one agency
41.	M/s SRM TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000905AM23	Deferred
42.	M/s ATTAR GLOBAL HQRSCMTAPPLY00000908AM23	Deferred
43.	M/s ORGANO CHEMICAL INDUSTRIES HQRSCMTAPPLY00000917AM23	Deferred
44.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00000919AM23	Post Facto Approval
45.	M/s EURO LABS HQRSCMTAPPLY00000921AM23	Approved subject to NOC/ Clearance from one agency
46.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000923AM23	Post Facto Approval
47.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000926AM23	Post Facto Approval
48.	M/s INAI PROCURE PRIVATE LIMITED HQRSCMTAPPLY00000929AM23	Approved subject to NOC/ Clearance from one agency
49.	M/s ADSD CONSULTING PRIVATE LIMITED HQRSCMTAPPLY00000938AM23	Post Facto Approval
50.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000941AM23	Approved subject to NOC/ Clearance from one agency
51.	M/s NANO-MAG TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY0000942AM23	Deferred
52.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY0000943AM23	Deferred
53.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000944AM23	Deferred
54.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM23	Deferred
55.	M/s ORGANO CHEMICAL INDUSTRIES HQRSCMTAPPLY00000947AM23	Post Facto Approval


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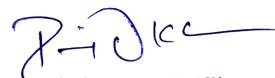
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56.	M/s ORGANO CHEMICAL INDUSTRIES HQRSCMTAPPLY00000948AM23	Approved subject to NOC/ Clearance from one agency
57.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000950AM23	Post Facto Approval
58.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000951AM23	Post Facto Approval
59.	M/s BUILDTECH PRODUCTS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000955AM23	Deferred
60.	M/s SRM TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000956AM23	Deferred
61.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000964AM23	Post Facto Approval
62.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY0000965AM23	Approved subject to NOC/ Clearance from one agency
63.	M/s KRISHNA SYNTHETICS HQRSCMTAPPLY00000966AM23	Approved subject to NOC/ Clearance from one agency
64.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00000967AM23	Approved
65.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000969AM23	Deferred
66.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000970AM23	Approved subject to NOC/ Clearance from one agency
67.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000971AM23	Approved subject to NOC/ Clearance from one agency
68.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY0000972AM23	Deferred
69.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY0000974AM23	Deferred
70.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY0000975AM23	Deferred
71.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY0000976AM23	Post Facto Approval


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72.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY0000 0977AM23	Post Facto Approval
73.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY0000 0978AM23	Post Facto Approval
74.	M/s PIRAMAL PHARMA LIMITED HQRSCMTAPPLY00000980AM23	Deferred
75.	M/s UPL LIMITED HQRSCMTAPPLY00000981AM23	Deferred
76.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY000 00984AM23	Deferred
77.	M/s EXCEL INDUSTRIES LIMITED HQRSCMTAPPLY00000985AM23	Approved subject to NOC/ Clearance from one agency
78.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY000 00986AM23	Post Facto Approval
79.	M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000987AM23	Deferred
80.	M/s GOEL IMPEX HQRSCMTAPPLY00000995AM23	Post Facto Approval
81.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY0000099 6AM23	Deferred
82.	M/s NVIDIA GRAPHICS PRIVATE LIMITED HQRSCMTAPPLY00000997A M23	Approved subject to NOC/ Clearance from one agency
83.	M/s DELUXE METAL PROCESSING CHEMICALS P LTD HQRSCMTAPPLY0 0000998AM23	Deferred
84.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQ RSCMTAPPLY00000999AM23	Approved
85.	M/s SHIV DIAL SUD & SONS HQRSCMTAPPLY00001000AM23	Deferred
86.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001001AM23	Deferred
87.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY0000100 2AM23	Approved subject to NOC/ Clearance from one agency
88.	M/s AMD INDIA PRIVATE LIMITED HQRSCMTAPPLY00001003AM23	Approved subject to NOC/ Clearance from one agency
89.	M/s TRANTER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001005AM2 3	Approved subject to NOC/ Clearance from one agency
90.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY0000100 6AM23	Deferred


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91.	M/s GOCL CORPORATION LIMITED HQRSCMTAPPLY00001008AM23	Deferred.
92.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00001009AM23	Deferred
93.	M/s THYKN INDIA INTERNATIONAL HQRSCMTAPPLY00001010AM23	Approved subject to NOC/ Clearance from one agency
94.	M/s LRC SPECIALITY CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY0001011AM23	Approved subject to NOC/ Clearance from one agency
95.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001014AM23	Post Facto Approval
96.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001015AM23	Post Facto Approval
97.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001016AM23	Deferred
98.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQ RSCMTAPPLY00001017AM23	Approved
99.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001020AM23	Post Facto Approval
100.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001021AM23	Post Facto Approval
101.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00001023AM23	Approved subject to NOC/ Clearance from one agency
102.	M/s VCARE MEDICINES HQRSCMTAPPLY00001024AM23	DROPPED
103.	M/s KHOSLA PROFIL PRIVATE LIMITED HQRSCMTAPPLY00001026AM23	DROPPED
104.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001027AM23	Deferred
105.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001029AM23	Approved subject to NOC/ Clearance from one agency
106.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001030AM23	Approved subject to NOC/ Clearance from one agency
107.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001031AM23	Deferred
108.	M/s AIMENGINEERS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001033AM23	Approved
109.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001034AM23	Deferred


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110.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001035AM23	Post Facto Approval
111.	M/s KSJ TECHNOCRATS HQRSCMTAPPLY00001036AM23	Approved subject to NOC/ Clearance from one agency
112.	M/s PERFECT ASSAY CUPELS HQRSCMTAPPLY00001037AM23	Post Facto Approval
113.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001038AM23	Post Facto Approval
114.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001040AM23	DROPPED
115.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001041AM23	Post Facto Approval
116.	M/s UNILIFE PHARMACHEM PRIVATE LIMITED HQRSCMTAPPLY00001043AM23	Deferred
117.	M/s EASTERN PETROLEUM PRIVATE LIMITED HQRSCMTAPPLY00001044AM23	Deferred
118.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001046AM23	Deferred
119.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001047AM23	Approved subject to NOC/ Clearance from one agency
120.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001048AM23	Approved subject to NOC/ Clearance from one agency
121.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY00001049AM23	Deferred
122.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001050AM23	Approved subject to NOC/ Clearance from one agency
123.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001051AM23	Deferred
124.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001052AM23	Deferred
125.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001053AM23	Post Facto Approval
126.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001054AM23	Deferred
127.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001056AM23	Approved subject to NOC/ Clearance from one agency
128.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001057AM23	Deferred


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129.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001059AM23	Deferred
130.	M/s BARODA VALVES & SOLENOIDS HQRSCMTAPPLY00001060AM23	Deferred
131.	M/s VEHERE INTERACTIVE PVT LTD HQRSCMTAPPLY00001061AM23	Deferred
132.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001062AM23	Approved subject to NOC/ Clearance from one agency
133.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001063AM23	Deferred
134.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001064AM23	Deferred
135.	M/s HILDOSE PHARMASPECIALITIES LLP HQRSCMTAPPLY00001069AM23	Deferred
136.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001070AM23	Deferred
137.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001072AM23	Deferred
138.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001073AM23	Post Facto Approval
139.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001074AM23	Deferred
140.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001075AM23	Deferred
141.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00001076AM23	Deferred
142.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001077AM23	Post Facto Approval
143.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001078AM23	Post Facto Approval
144.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001079AM23	Post Facto Approval
145.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00001082AM23	Deferred


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146.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00001083AM23	Post Facto Approval
147.	M/s NATIONAL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001084AM23	Deferred
148.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001087AM23	Deferred
149.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001088AM23	Deferred
150.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001090AM23	Approved subject to NOC/ Clearance from one agency
151.	M/s ART VATIKA INSTITUTE HQRSCMTAPPLY00001091AM23	Deferred
152.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001092AM23	Approved subject to NOC/ Clearance from one agency
153.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001093AM23	Approved subject to NOC/ Clearance from one agency
154.	M/s NAVAL SYSTEMS AND TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001094AM23	Deferred
155.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001096AM23	Deferred
156.	M/s GOEL SCIENTIFIC GLASS WORKS LIMITED HQRSCMTAPPLY00001097AM23	Post Facto Approval
157.	M/s 9A Enterprise HQRSCMTAPPLY00001098AM23	DROPPED
158.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001099AM23	Deferred
159.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00001100AM23	Approved subject to NOC/ Clearance from one agency
160.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001101AM23	Deferred
161.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001102AM23	Approved subject to NOC/ Clearance from one agency
162.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001103AM23	Deferred
163.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001104AM23	Deferred


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164.	M/s GOODWILL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001105AM23	Deferred
165.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001106AM23	Deferred
166.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001107AM23	Approved subject to NOC/ Clearance from one agency
167.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00001108AM23	DROPPED
168.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001109AM23	Approved subject to NOC/ Clearance from one agency
169.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00001110AM23	Deferred
170.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001111AM23	Deferred.
171.	M/s LUBRIKOTE SPECIALITIES PRIVATE LIMITED HQRSCMTAPPLY00001112AM23	Deferred
172.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001114AM23	Deferred.
173.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001115AM23	Post Facto Approval
174.	M/s ROCKWELL COLLINS (INDIA) ENTERPRISES PRIVATE LIMITED HQRSCMTAPPLY00001116AM23	Deferred
175.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001117AM23	Approved subject to NOC/ Clearance from one agency
176.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Deferred
177.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001120AM23	Deferred
178.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00001121AM23	Post Facto Approval
179.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00001122AM23	Post Facto Approval
180.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00001123AM23	Approved subject to NOC/ Clearance from one agency
181.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001124	Deferred


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182.	M/s NANO-MAG TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY0001125AM23	Deferred
183.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001126AM23	Deferred
184.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001127AM23	Approved subject to NOC/ Clearance from one agency
185.	M/s GLOBAL PHARMA HQRSCMTAPPLY00001129AM23	Deferred
186.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001130AM23	Post Facto Approval
187.	M/s ATTAR GLOBAL HQRSCMTAPPLY00001132AM23	Deferred
188.	M/s EXIM INDIA CORPORATION HQRSCMTAPPLY00001133AM23	Deferred
189.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001134AM23	Deferred
190.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001135AM23	Deferred
191.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001136AM23	Deferred
192.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001137AM23	Deferred
193.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001138AM23	Deferred
194.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001140AM23	Deferred
195.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001141AM23	Deferred
196.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001144AM23	Deferred
197.	M/s ATS PELLE CHEM PRIVATE LIMITED HQRSCMTAPPLY00001145AM23	Deferred
198.	M/s SULZER PUMPS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001146AM23	Deferred


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199.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTA PPLY00001147AM23	Deferred
200.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00001150AM23	Deferred
201.	M/s ERICSSON INDIA PRIVATE LIMITED HQRSCMTAPPLY00001151AM23	Deferred
202.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001152AM23	Deferred
203.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001153AM23	Deferred
204.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001154AM23	Deferred
205.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00001155AM23	Deferred
206.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00001156AM23	Deferred
207.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00001157AM23	Deferred
208.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001158AM23	Deferred
209.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001159AM23	Deferred
210.	M/s INFINEON TECHNOLOGIES MEMORY SOLUTIONS INDIA LLP HQRSCMTAPPLY00001160AM23	Deferred
211.	M/s INGRAM MICRO INDIA PRIVATE LIMITED HQRSCMTAPPLY00001161AM23	Deferred
212.	M/s UPL LIMITED HQRSCMTAPPLY00001162AM23	Deferred
213.	M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00001163AM23	Deferred
214.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001166AM23	Deferred
215.	M/s SAJJAN INDIA LIMITED HQRSCMTAPPLY00001179AM23	Deferred
216.	M/s UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001181AM23	Deferred
217.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY0000	Deferred


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	1188AM23	
218.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001189AM23	Deferred
219.	M/s NEPTUNE INDUSTRIES LIMITED HQRSCMTAPPLY00001190AM23	Deferred
220.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001191AM23	Deferred
221.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001192AM23	Deferred
222.	M/s STANDARD GLASS LINING TECHNOLOGY LIMITED HQRSCMTAPPLY00001193AM23	Deferred
223.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001194AM23	Deferred
224.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001195AM23	Deferred
225.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001196AM23	Deferred
226.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001197AM23	Deferred
227.	M/s VAL ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00001198AM23	Deferred
228.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001200AM23	Deferred
229.	M/s NEO POWER ELECTRONICS AND PROJECTS PRIVATE LIMITED HQRSCMTAPPLY00001201AM23	Deferred
230.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001202AM23	Deferred
231.	M/s JAIVEL AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00001203AM23	Deferred
232.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001204AM23	Deferred
233.	M/s OPTIC ELECTRONIC (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001205AM23	Deferred
234.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00001206AM23	Deferred
235.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001207AM23	Deferred
236.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001208AM23	Deferred
237.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001209AM23	Deferred


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238.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQR SCMTAPPLY00001210AM23	Deferred
239.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQR SCMTAPPLY00001211AM23	Deferred
240.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00001212AM23	Deferred
241.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001213AM23	Deferred
242.	M/s DYNAMIC ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001214AM23	Deferred
243.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001215AM23	Deferred
244.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00001216AM23	Deferred
245.	M/s BOTLAB DYNAMICS PRIVATE LIMITED HQRSCMTAPPLY00001217AM23	Post Facto Approval
246.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00001218AM23	Deferred
247.	M/s SRIVILAS HYDROTECH PRIVATE LIMITED HQRSCMTAPPLY00001219AM23	Deferred
248.	M/s THALES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001220AM23	Deferred
249.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001222AM23	Deferred
250.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001223AM23	Deferred
251.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001224AM23	Deferred
252.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001225AM23	Deferred
253.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001226AM23	Deferred
254.	M/s HI TECH BUTTERFLY VALVES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001233AM23	Deferred
255.	M/s HAMSA ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001234AM23	Deferred


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	TAPPLY00001234AM23	
256.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001235AM23	Deferred
257.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQ RSCMTAPPLY00001236AM23	Deferred
258.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQ RSCMTAPPLY00001237AM23	Deferred
259.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001238AM23	Deferred
260.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001240AM23	Deferred
261.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001241AM23	Deferred
262.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001242AM23	Deferred
263.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001243AM23	Deferred
264.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001244AM23	Deferred
265.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001252AM23	Deferred
266.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001254AM23	Deferred
267.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001265AM23	Deferred
268.	M/s K KUMAR & CO HQRSCMTAPPLY00001347AM23	Deferred
269.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001358AM23	Deferred
270.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001369AM23	Deferred
271.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001370AM23	Deferred
272.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001371AM23	Deferred


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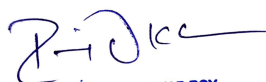
273.	M/s ATS PELLE CHEM PRIVATE LIMITED HQRSCMTAPPLY00001397AM23	Deferred
274.	M/s HEWLETT PACKARD ENTERPRISE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001399AM23	Deferred
275.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQ RSCMTAPPLY00001404AM23	Deferred
276.	M/s UPL LIMITED HQRSCMTAPPLY00001406AM23	Deferred
277.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001415AM23	Deferred
278.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001419AM23	Deferred
279.	M/s COLOURTEX INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001424AM23	Deferred
280.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001425AM23	Deferred
281.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001426AM23	Deferred
282.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001427AM23	Deferred
283.	M/s KOSO INDIA PRIVATE LIMITED HQRSCMTAPPLY00001432AM23	Deferred
284.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00001447AM23	Deferred
285.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001448AM23	Deferred
286.	M/s UPL LIMITED HQRSCMTAPPLY00001449AM23	Deferred
287.	M/s MASSAVI ENGINEERING SOLUTIONS HQRSCMTAPPLY00001450AM23	Deferred
288.	M/s PACIFIC CHEMICALS HQRSCMTAPPLY00001453AM23	Deferred
289.	M/s ASP ASSOCIATES HQRSCMTAPPLY00001455AM23	Deferred


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6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Application No.	Decision of IMWG	Remark
1.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000563AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000650AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000716AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	M/s S D FINE-CHEM LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000669AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
5.	M/s AURA PHARMACEUTICALS PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000684AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
6.	M/s GMM PFAUDLER LIMITED (IMWG MEETING NO.10/2022-	00000715AM23	Approved subject to receipt of clear and	Approved


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	23 HELD ON: 30.01.2023)		un-conditional NOC of one agency	
7.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000728AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
8.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED, KARNATAKA (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00260266AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un
9.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000814AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un
10.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000822AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un
11.	M/s VISHNU CHEMICALS LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000624AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un
12.	M/s ZIM LABORATORIES LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000628AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un
13.	M/s ALKYL AMINES CHEMICALS LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000673AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un
14.	M/s KRONOX LAB SCIENCES LIMITED (IMWG MEETING	00000699AM23	Approved subject to receipt of clear and	Approved subject to


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	NO.11/2022-23 HELD ON: 27.02.2023)		un-conditional NOC of one agency	receipt of clear and un
15.	M/s UPL LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000847AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un
16.	M/s ASHLAND INDIA PRIVATE LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000848AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
17.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023) (Fresh Export under GAEC)	00000882AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
18.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000892AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
19.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000898AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
20.	M/s GRAPHITE INDIA LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000918AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
21.	M/s SRI RANGANATHAR	00000922AM23	Approved subject to receipt of clear and	Approved subject to

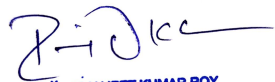

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	INDUSTRIES PRIVATE LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)		un-conditional NOC of one agency	receipt of clear and un-conditional NOC of one agency
22.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000952AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000982AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
24.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00001025AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
25.	M/s MEPCO INDUSTRIES LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00001028AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


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 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry

Note on various terminologies used in the Minutes of the SCOMET meeting:

- (i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.
- (iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).
- (iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.
- (v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.
- (vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.
- (vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.
- (viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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